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**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH**

OA 822/2006

Allahabad, this the 15th day of September, 2008

HON'BLE SHRI JUSTICE M. VENKATESWARA REDDY, MEMBER (J)
HON'BLE SHRI SHAILENDRA PANDEY, MEMBER (A)

R.P.Pandey
Aged about 47 years
s/o Late Shri Sharda Pandey
r/o Village - Pathkauli
Post Office
Bahediya
District-Ghazipur (UP).

... Applicant

(By Advocate: Shri R.Verma)

Versus

1. Union of India through
Secretary
Ministry of Human Resources & Development
Kendriya Vidyalaya Sangathan
New Delhi - 110 001.
 2. The Vice Chairman
Ministry of Human Resources & Development
Kendriya Vidyalaya Sangathan
New Delhi - 110 001.
 3. The Commissioner,
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg
New Delhi - 110 016.
 4. The Principal
Kendriya Vidyalaya,
Ghazipur (UP).
- ... Respondents

(By Advocate: Shri N.P.Singh)

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O.A.No.822/2006


ORDER (Oral)

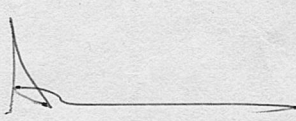
BY JUSTICE M. VENKATESWARA REDDY, MEMBER (J):

This OA is directed against the order of the respondents dated 31.10.2005, passed by Respondent No.3 against the applicant herein.

2. It is brought to our notice that an appeal has been preferred against the order of termination before the Vice Chairman, Ministry of Human Resources & Development, who is the competent ^{Appellate} authority, and the same has been pending. It is also stated that the very grounds urged in the OA have also been urged in the appeal.

3. In the above circumstances, we are of the view that it would be proper to give a direction to dispose of the appeal by making a speaking order. Accordingly, this OA is disposed of with a direction to the appellate authority, i.e., Vice Chairman, Ministry of Human Resources & Development (Respondent No.2), to dispose of the appeal dated 06.12.2005, ^{through a speaking order} made by the applicant herein, most preferably within three months from today. No costs.


(Shailendra Pandey)
Member (A)


(Justice M. Venkateswara Reddy)
Member (J)

/nsnrsp/